Central Administrative Tribunal Principal Bench, New Delhi.

CP-91/2003 MA-1512/2004 OA-1483/2000

New Delhi this the 17th day of September, 2004.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A) Hon'ble Shri Shanker Raju, Member(J)

Smt. Anita Bhardwaj, Laboratory Superintendent Gr.III, Central Hospital, Northern Railway, Vasant Lane, New Delhi.

Petitioner

(through Sh. Q.F. Rehman, proxy for Sh. S.M. Garg, Advocate)

Versus

 Shri r.R. Javuhar, Secretary, Ministry of Railways, Rail Bhawan, New Delhi-1.

 Sh. I.I. M.S. Rana, Chairman, Railway Board, Rail Bhawan, New Delhi.

3. Sh. R.K. Singh, General Manager, Northern Railway, Baroda House, New Delhi-1.

4. Sh. D.K. Dass, Chief Medical Director, Northern Railway, Baroda House, New Delhi-1.

..... Respondents

(through Sh. R.L. Dhawan, Advocate)

Order (Oral) Hon'ble Shri V.K. Majotra, Vice-Chairman(A)

As the directions contained in the order have been complied with by the respondents by postponing the test now to be held on 20.09.2004, nothing survives in the CP, which is dismissed. Notices are discharged.

Shanker Raju) Member(J) (V.K. Majotra)
Vice-Chairman(A)

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